

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11646 of 2015

(Arising out of OIA-MUN-CUSTOM-000-APP-105-108-15-16 Dated-01/07/2015 passed by
Commissioner of CUSTOMS-MUNDRA)

Patel Wood Products Pvt Ltd

6th Milestone, N H No. 8/A, Mithi Rohar, Gandhidham,
KUTCH, GUJARAT

.....Appellant

VERSUS

C.C.,-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

None appeared for the Appellant
Shri. Sanjay Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 05.07.2023
DATE OF DECISION:05.07.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11643 of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**